

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:863
ANSWERED ON:25.07.2003
FUNCTIONING OF STATE ELECTION COMMISSIONS
PUTTASWAMY GOWDA

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether each State Election Commissions (SECs) is following its own rules and regulations on issues such as conducting elections and preparing electoral rolls;
- (b) if so, the details thereof;
- (c) whether the State Government of Karnataka have urged the Union Government to constitute a commission to bring in uniformity in the functioning of the State Election Commission; and
- (d) if so, the response of the Union Government thereto?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

- (a) to (d): The requisite information is being collected and will be laid on the Table of the House.